

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2757  
ANSWERED ON:12.12.2006  
ANNUAL EXAMINATION SYSTEM  
Deora Shri Milind Murl

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the National Council of Educational Research and Training (NCERT) has decided to abolish the age-old annual examination system to reduce stress among the students as reported in Asian Age edition dated October 14, 2006;
- (b) the time by which new system is likely to be introduced;
- (c) the manner by which the proposed new examination pattern will be known as and will be different from the present system;
- (d) whether the proposed pattern will be binding on all State Governments/Education Boards;
- (e) if so, whether guidelines have been prepared and issued to all State Governments/Education Boards, and
- (f) if so, the details thereof alongwith the reaction thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT ( SHRI M.A.A. FATMI )

(a) In the National Curriculum Framework 2005 prepared by National Council of Educational Research and Training (NCERT), it has been recommended that under no circumstances Board – or State – level examinations should be conducted at other stages of schooling, such as Class V, VIII or XI. It has also suggested that Boards should consider, as a long-term measure, making the Class X examination optional, thus permitting students continuing in the same school (and who do not need a Board certificate) to take an internal school examination instead.

(b) to (f) No timeframe can be fixed for this purpose because it needs a considerable amount of interactions and discussion with different stakeholders before it is accepted by all.